



\$~32

\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 8509/2022**

**BANWARI LAL**

..... Petitioner

Through: **Mr. Chirayu Jain, Advocate.**

versus

**DELHI BUILDING AND OTHER CONSTRUCTION WORKERS  
WELFARE BOARD & ORS.** ..... Respondents

Through: **Mr. Harish Plaha, Advocate for Mr.  
Abhay Dixit, Advocate for R-1.  
Mr. nipun katyal and Ms. kismat  
Chauhan, Advocates for R-2 and 3.**

**CORAM:**

**HON'BLE MR. JUSTICE SUBRAMONIUM PRASAD**

**ORDER**

%

**22.01.2024**

It is already 05:00 PM.

List on 09.05.2024.

**SUBRAMONIUM PRASAD, J**

**JANUARY 22, 2024**

*Rahul*